

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
UNAUDITED ACCOUNTS OF HAJ COMMITTEE .

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Shri Prakash Javadekar

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether it is a fact that Haj Committee accounts have not been audited for years;
- (b) whether it is also a fact that the committee does not maintain its accounts in double entry accounting system; and
- (c) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SMT. PRENEET KAUR)

- (a) The accounts for the Haj committee of India duly compiled has been audited by the CAG (Central) till 2006-07. The accounts for the year 2007-2008, 2008-2009 & 2009-2010 are at compilation stage. It will be completely shortly and shall be audited by the CAG subsequently.
- (b) & (c) As per practice in vogue, Haj Committee of India used to maintain its accounts in single entry system. However, with the computerization of accounts, it has started maintaining its accounts in double entry system with effect from 01.04.2010.